

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 23/02/2018

To

Appellant as per address in table below
 Respondent as per address in table below

Final Order No. A/70369/2018-SM[BR] dated 09/02/2018

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/1096/2010	EURO FOOTWEARS LTD. 988, Akrapur, Unnao, (UP)

	Name and Address of Respondent
2	-C.C.E. KANPUR 117/7, Sarvodaya Nagar, Kanpur 208005.

Copy To

3 Advocate(s) / Consultant(s):

R. Santhanam
C-3/210,
JANAK PURI,
NEW DELHI,
110058

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate. Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd. 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House. 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Second Folder Copy 17 Guard File


 Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No. E/1096/2010-EX[SM]

(Arising out of Order-in-Appeal No.339-ST/APPL/KNP/2009 dated 27/11/2009 passed by Commissioner (Appeals), Customs & Central Excise, Kanpur)

M/s Euro Footwear Ltd.

Appellant

Vs.

The Commissioner of Central Excise, Kanpur

Respondent

Appearance:

Absent on call

Shri Gyanendra Kumar Tripathi (Asstt. Commr.) AR

for Appellant

for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 09/02/2018

Date of Decision : 09/02/2018

FINAL ORDER NO. 70369/2018

Per: Anil G. Shakkarwar



On matter being called, neither anybody appeared nor is there any adjournment request in spite of notice of hearing having been sent to them well in advance.

2. I also find that the matter has been repeatedly coming up on Board and the appellant was unrepresented on all the dates. It seems that the appellant is not interested in pursuing the appeal.

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3. Accordingly, the same is dismissed for non-prosecution with liberty to the appellant to apply for restoration on sufficient cause being shown for non-appearance.

(Dictated & Pronounced in Court)

Sd/-

ANIL G. SHAKKARWAR

(MEMBER TECHNICAL)

प्रमाणित प्रतिलिपि (Certified True Copy)
209/03/18
सहायक पंजीकार/Asstt. Registrar
सीमायुक्त, उत्पादयुक्त एवं सेवा एवं
अपील अधिकरण (C.E.S.T.A.T.)
39, एम.जी.मार्ग, हल्होबाद-211001
39, M. G. MARG, ALLAHABAD-211001

Lks

